

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [NAME OF CORPORATE DEBTOR]

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Electra Global Resources Private Limited
2.	Date of incorporation of corporate debtor	12/01/2015
3.	Authority under which corporate debtor is incorporated / registered	Companies Act, 2013
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51900MH1995PTC090662
5.	Address of the registered office and principal office (if any) of corporate debtor	A/33 old Nagardas Road, Behind Dhobighat, Andheri - East, MUMBAI – 400069
6.	Insolvency commencement date in respect of corporate debtor	28.11.2019 (Order Received on 11.12.2019)
7.	Estimated date of closure of insolvency resolution process	25.05.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ritesh Prakash Adatiya IBBI/IPA-001/IP-P01334/2018-19/12013
9.	Address and e-mail of the interim resolution professional, as registered with the Board	E-904, Iscon Platinum, Bopal Cross Road, Bopal, Ahmedabad 380054 Email-riteshadatiya01@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Mr. Ritesh Prakash Adatiya, 109, Arista Business Space, Sindhu Bhavan Road, Bodakdev, 380059 Email:riteshadatiya01@gmail.com
11.	Last date for submission of claims	27.12.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link- https://ibbi.gov.in/home/downloads Physical Address: N. A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Electra Globle Resources Private Limited** dated 28.11.2019.

The creditors of **Electra Globle Resources Private Limited** are hereby called upon to submit their claims with proof on or before date 27.12.2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Mr. Ritesh Prakash Adatiya

IBBI Registration No. - IBBI/IPA-001/IP-P01334/2018-19/12013

Date: 13.12.2019

Place: Ahmedabad